

STATEMENT

| Classification of posts | Total number of posts | Number of posts held by natives of the islands |
|-------------------------|-----------------------|--|
| (1) | (2) | (3) |
| Class I | 2 | Nil |
| Class II | 24 | 1 |
| Class III | 649 | 146 |
| Class IV | 266 | 215 |

Tellicherry Head Post Office

1741. Shri P. Gopalan:
Shri A. K. Gopalan:
Shri P. Ramamurti:

Will the Minister of Communications be pleased to state:

(a) whether Government had acquired a site for the construction of a building for the Tellicherry Head Post Office;

(b) if so, when the site was acquired;

(c) whether the work on the building has started;

(d) if not, the reasons therefor;

(e) when the work will start; and

(f) when it will be completed?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):

(a) Yes.

(b) 25th July, 1961.

(c) No.

(d) The work could not be taken up during 1966-67 for want of funds.

(e) Tenders for the work were opened on 22nd May, 1967. The rates being on the high side, tenders are being reinvited. If reasonable rates are received on recall, the work is

likely to be started during August, 1967.

(f) 18 months after commencement.

Indian Service of Engineers

1742. Shri G. S. Mishra: Will the Minister of Home Affairs be pleased to state:

(a) the reasons for the delay in constituting the Indian Service of Engineers;

(b) the number of engineers unemployed at present in the country;

(c) the measures taken to secure employment for them; and

(d) the turn-out of engineers at present and what will be the rate of increase of unemployment among the Engineers in the next five years?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Divergent views were held by the State Governments on certain basic issues such as, the need for and composition of a Central Cadre in the Service, the general pattern of encadrement of posts, the question of inclusion of teaching and research posts etc. Some decisions have since been taken. A Memorandum along with the draft Cadre Rules, Recruitment Rules and Initial Recruitment Regulations have been sent to all State Governments on 31-3-1967. Further steps to constitute the Service will be taken as soon as their comments are received.

(b) there were 4,335 Engineering Graduates (including post-graduates) on the live register of Employment Exchanges in the country as on 31st December, 1966. Not all unemployed engineers are registered in the Employment Exchange. Those registered also include some who are employed but are seeking better employment. Registration in the Employment Ex-

change, therefore, provides only a rough indication of the unemployment position.

(c) various development schemes under the Five Year Plan are directed towards creating employment opportunities for all categories of the unemployed including Engineers;

(d) the out-turn of engineering graduates in 1965 was 10,282. In 1966 it was approximately 12,000. It is not possible to estimate the degree of unemployment among the Engineers during the next five years. The expansion in the facilities for Engineering education which has taken place during the Third Plan was based on estimates of requirements of engineering personnel during the 4th Plan period. Employment prospects during the next five years would become clear only after the 4th Plan takes final shape.

Police Force, Andamans

**1743. Shri D. N. Patodia:
Shri S. K. Tapuriah:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that no free uniform was issued to the Police Force, Andamans and Nicobar Islands for about 3 years; and

(b) if so, the reasons therefor and how the money sanctioned for this purpose was utilised?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). Certain articles of uniform could not be issued, owing to non-receipt of supplies indented for. Although under the sub-head 'Clothing and Equipment' there were proportionate savings due to non-receipt of supplies indented for, there were practically no savings under the head 'Contingencies' in the overall budget allocation of the police Department of the Andaman and Nicobar Administration.

Complaints against Andaman Officers

**1744. Shri D. N. Patodia:
Shri S. K. Tapuriah:**

Will the Minister of Home Affairs be pleased to state:

(a) whether complaints have been received against the Officers of Andaman Administration about the harassment of active workers in Political field and their sons in Andamans;

(b) the action taken in the matter; and

(c) whether there is a proposal to bring popular Government in the territory at an early date?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No such specific case has come to notice of Government.

(b) Does not arise.

(c) No such proposal is under the consideration of the Government.

Attack by Mizos in May, 1967

1745. Shrimati Jyotsna Chanda:
Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a gang of 15 Mizo hostiles entered Cachar district in the second week of May and fired on the villagers at Jalna-chherra, injuring one, looted some shops and escaped with cash and grain;

(b) if so, the amount of loss as a result thereof; and

(c) the measures taken to extend more security on the border?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) The estimated loss is reported to be about Rs. 300/-.

(c) Security forces have been alerted and patrolling has been intensified